महाराष्ट्र शासन

जिल्हाधिकारी तथा जिल्हादंडाधिकारी पालघर यांचे कार्यालय

जिल्हा मुख्यालय पालघर, पालघर-बोईसर रोड,
कोळगांव ता.जि.पालघर-४०१४०४
दूरध्वनी क्र. : (०२५२५) - २५३१११ Email ID: collectorpalghar@gmail.com

क्र.महसूल/कक्ष-१/टे-जमीनबाब/कावि- 107 /२०२५ दिनांक:- १५/१/२०२५

अतितातडीचे

मा.राष्ट्रीय हरीत न्यायाधिकरण (wz) पुणे

प्रति,

उपविभागीय अधिकारी वसई

विषय:- ORGINAL APPLICATION NO. 233 OF 2024 (WZ)

Deepak V. Rao ... Applicant
Versus
Vasai Virar City Municipal Corporation & Ors. ... Respondents

संदर्भ:- मा.राष्ट्रीय हरीत न्यायाधिकरण (WZ) पुणे यांचेकडील दि.१८/१२/२०२४ रोजीचे आदेश

उक्त विषयाच्या अनुषंगाने कळविणेत येते की, मा.राष्ट्रीय हरीत न्यायाधिकरण (WZ) पुणे येथे Deepak V. Rao Versus Vasai Virar City Municipal Corporation & Ors.याबाबत मूळ अर्ज क्र.२३३/२०२४ दाखल आहे.

त्याअनुषंगाने सदरहू प्रकरणी मा.न्यायाधिकरणाकडे सुनावणीसाठी उपस्थित राहणे, सदरहू प्रकरणात केलेल्या कार्यवाहीचा सद्यस्थितीबाबतचा प्रतिज्ञापत्र सादर करणे व वेळोवेळी आवश्यकती कागदपत्रे सादर करणेसाठी जिल्हाधिकारी पालघर यांचे वतीने आपणांस प्राधिकृत करणेत येत आहे.

वरील संदर्भाधिन आदेशातील मुद्दा क्र.०३ मध्ये Considering the averments made in the application, before admitting the application, we would like to know as to whether any construction work is being done or dumping is allowed with permission of the Government. Hence, we direct the Registry to issue notice to respondent No.2 – the Collector and District Magistrate, Palghar, directing him to submit replyaffidavit to the averments made in this application within four weeks असे नमूद केले आहे.

सदरहू मुद्यामध्ये नमूद केलेल्या बाबींच्या अनुषंगाने आपण प्रत्यक्ष जागेवर जाऊन स्थळपाहणी करावी. स्थळपाहणीमध्ये अनाधिकृत बांधकाम व डेब्रीज आढळून आल्यास सबंधित व्यक्ती / संस्था यांचेवर नियमानुसार उचित कार्यवाही करावी व त्याबाबतचा अहवाल या कार्यालयास व मा. राष्ट्रीय हरीत न्यायाधिकरण (WZ) पुणे यांचेकडे वेळोवेळी सादर करावा.

(गोविंद बोडके)
जिल्हाधिकारी पालघर

प्रत- मा.राष्ट्रीय हरीत न्यायाधिकरण (WZ) पुणे यांना माहितीस्तव सविनय सादर.

महाराष्ट्र शासन

जिल्हाधिकारी तथा जिल्हादंडाधिकारी पालघर यांचे कार्यालय

जिल्हा मुख्यालय पालघर, पालघर-बोईसर रोड,

कोळगांव ता.जि.पालघर-४०१४०४

स्वातंत्र्याचा अमृत महोत्सव

दूरध्वनी क्र. : (०२५२५) - २५३१११ Email ID: collectorpalghar@gmail.com

क्र.महसूल/कक्ष-१/टे-जमीनबाब/कावि- 107/२०२५ दिनांकः- १५/१/२०२५

अतितातडीचे

मा.राष्ट्रीय हरीत न्यायाधिकरण (wz) पुणे

प्रति,

आयुक्त,
वसई-विरार शहर महानगरपालिका

विषय:- **ORGINAL APPLICATION NO. 233 OF 2024 (WZ)**

Deepak V. Rao ... Applicant
Versus
Vasai Virar City Municipal Corporation & Ors. ... Respondents

संदर्भ:- मा.राष्ट्रीय हरीत न्यायाधिकरण (WZ) पुणे यांचेकडील दि.१८/१२/२०२४ रोजीचे आदेश

उक्त विषयाच्या अनुषंगाने कळविणेत येते की, मा.राष्ट्रीय हरीत न्यायाधिकरण (WZ) पुणे येथे Deepak V. Rao Versus Vasai Virar City Municipal Corporation & Ors.याबाबत मूळ अर्ज क्र.२३३/२०२४ दाखल आहे.

वरील संदर्भाधिन आदेशातील मुद्दा क्र.०२ मध्ये It is submitted by the learned counsel for the applicant that an unauthorized disposal of construction debris, municipal waste and plastic waste is being dumped at the site in question by unknown persons, in violation of various environmental laws. Besides, the an unauthorized construction of commercial galas is being carried out on the reclaimed land, which is likely to obstruct natural drainage system leading to urban flooding Page 2 of 2 during the monsoon season and it would also lead to soil and water contamination. असे नमूद आहे.

सदरहू मुद्यामध्ये नमूद केलेल्या बाबींच्या अनुषंगाने आपण प्रत्यक्ष जागेवर जाऊन स्थळपाहणी करावी. स्थळपाहणीमध्ये अनाधिकृत बांधकाम, डेब्रीज तसेच घनकचरा डंपीग केलेला असल्यास सबंधित व्यक्ती / संस्था यांचेवर नियमानुसार उचित कार्यवाही करावी. डंपिंग केलेला घनकचरा व डेब्रीज योग्य त्या ठिकाणी विल्हेवाट लावण्याची नियमानुसार कार्यवाही करावी व त्याबाबतचा अहवाल या कार्यालयास व मा. राष्ट्रीय हरीत न्यायाधिकरण (WZ) पुणे यांचेकडे वेळोवेळी सादर करावा.

(गोविंद बोडके)
जिल्हाधिकारी पालघर

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORGINAL APPLICATION NO. 233 OF 2024 (WZ)

Deepak V. Rao **... Applicant**

Versus

Vasai Virar City Municipal Corporation & Ors. **... Respondents**

AFFIDAVIT-IN-REPLY OF
RESPONDENT NO. 2

I Govind Maruti Bodke Age: 59 Years Working as Collector Palghar, Taluka – Palghar, District- Palghar is Respondent no. 2 do hereby state and declare on solemnly affirmation as under: -

1. That I am aware of order given by the Hon'ble Tribunal dated 18/12/2024.

2. That I have not at any time granted any permission, consent, or authorization to any person or entity to use the aforementioned land, Survey Nos. 85/3(Bh.No.2), 85/4 9Bh.No/5), 85/5(Bh.no.21) and 85/6(bh.No.22) at Village- Chinchoti, Taluka Vasai, District Palghar for dumping of any material, Construction and whatsoever.

3. That I have already sent a letter Dated 15/01/2025 to the Sub Divisional Officer Vasai and the Commissioner Vasai Virar Municipal Corporation on instructing them to: Inspect the said Survey Nos. 85/3(Bh.No.2), 85/4 9Bh.No/5), 85/5(Bh.no.21) and 85/6(bh.No.22) at Village Chinchoti, Taluka Vasai, District Palghar to verify the illegal dumping activities/construction. Take immediate action to stop the illegal dumping/construction. Any construction or activity carried out on the said land without proper

NOTARY
SHAILAJA C. PIMPLE
Gr. Mumbai, Thane & Palghar
State of Maharashtra
Reg. No. 15127
GOVERNMENT OF INDIA

permissions is demolished and Dispose of the illegally dumped waste at designated dumping sites.

4. That this affidavit is made on 13/01/2025 at Palghar for all intents and purposes as may be deemed necessary.

VERIFICATION

I Govind Maruti Bodke Age: 59 Years Working as Collector Palghar, Taluka – Palghar, District- Palghar is Respondent no. 2, do, hereby state on solemn affirmation that contents of the affidavit are true to the best of my knowledge and information derived from the records and files maintained in the office and I verify the same to be true.

Solemnly affirmed at Palghar

This day of January, 2025

NOTARY SHAILAJA C. PIMPLE Gr. Mumbai, Thane & Palghar State of Maharashtra Reg. No. 15127 GOVERNMENT OF INDIA

NOTARIAL NOTARIAL NOTARIAL NOTARIAL

(Govind Maruti Bodke)
Collector Palghar

BEFORE ME

Mrs. SHAILAJA C. PIMPLE
B.A. LL.B.
ADVOCATE & NOTARY
(GOVT. OF INDIA)
OFF.: 6, CENTER POINT (SILVER)
OPP. JAMA MASJID,
KACHERI ROAD, PALGHAR (W),
DIST. PALGHAR, PIN - 401 404.
MOB.: 9673734349

NOTED & REGISTERED
AT Serial No. 173/2025 Dated 17/1/25
Register No. 173
This Document Contains
Total 02 Pages